

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110 001
Tel No.:011-23753915 / Fax No.:011-23753920

No.L-1/(3)/2009-CERC

Dated: 7th May, 2012

PUBLIC NOTICE

Subject: Draft Amendment to Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of trading licence and other related matters) Regulations, 2009.

In exercise of powers conferred under Section 178 of Electricity Act, 2003 (the Act), the Commission has made draft regulations to amend the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of trading licence and other related matters) Regulations, 2009. The draft regulation is annexed to this notice and can also be downloaded.

2. Notice is hereby given under sub-section (2) of Section 178 of the Act read with Section 23 of the General Clauses Act, 1897 that comments/suggestions/ objections on the draft regulations may be sent to the undersigned latest by 28th May 2012.

3. The comments / suggestions / objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

Sd/-
(Rajiv Bansal)
Secretary